

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016
Name of the corporate debtor: Acasia Teleservices Private Limited; Date of commencement of liquidation: 11th February' 2019

List of stakeholders as on: 19th March' 2021

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	N.A.	Ravindranath Somnath Pujari	ATPL/04	06-03-2019	6,49,554	6,49,554	6,49,554	Employees	0.02	0	0	-	0	No
2	N.A.	Mohnish Narayan Shete	ATPL/05	06-03-2019	12,33,392	12,33,392	12,33,392	Employees	0.05	0	0	-	0	No